

**GOVERNMENT OF INDIA
MINES
LOK SABHA**

UNSTARRED QUESTION NO:2688
ANSWERED ON:11.03.2011
FDI IN MINING SECTOR
Sahu Shri Chandulal Chandu Bhaiya

Will the Minister of MINES be pleased to state:

- (a) whether the Government has formulated any policy to grant hundred per cent Foreign Direct Investment (FDI) in mining sector;
- (b) if so, the details thereof;
- (c) the actual investment made in mining sector during the last three years and the current year, year-wise and State-wise;
- (d) whether the Government has fixed any targets during the said period;
- (e) if so, the details thereof, State-wise; and
- (f) the achievements made during the said period?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR MINES(SHRI DINSHA PATEL)

- (a) & (b): The National Mineral policy, 1993 for non-fuel and non-atomic minerals, has thrown open the mining sector for private investment including foreign direct investment (FDI). The above policy envisages, inter-alia, foreign technology and foreign participation in exploration and mining of high value and scarce minerals. FDI upto 100% is allowed in exploration, mining, mineral processing and metallurgy under the automatic route for all non-fuel and non-atomic minerals including diamonds and precious stones.
- (c): FDI equity inflow in the mining sector from April, 2007 to December, 2010 are given in Annexure.
- (d): No, Madam.
- (e) & (f): Does not arise.